

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-27/2005/11651/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri B. Sutradhar,  
District & Sessions Judge,  
West Karbi Anglong, Hamren.

Dated Guwahati the 2<sup>nd</sup> ~~November~~ <sup>December</sup>, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. DJ/WKA/2022/CL-SL/10/07 dtd. 29.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for 3 days on 01.12.2022, 03.12.2022 and 06.12.2022 and Restricted holiday on 05.12.2022 along with station leave permission from the evening of 30.11.2022, till the morning of 07.12.2022**, as prayed for. The Chief Judicial Magistrate, West Karbi Anglong and in his absence the Munsiff cum JMFC, West Karbi Anglong shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT.REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-27/2005/11652/dated**

, 02-12-2022

Copy to :

1. ✓ The Project Manager, Gauhati High Court.

**JT.REGISTRAR (VIGILANCE)**

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